

Central Administrative Tribunal
Principal Bench
New Delhi

OA No.2874/2015

New Delhi this the 05th Day of February, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (Judicial)
Hon'ble Ms. Praveen Mahajan, Member (Administrative)**

Present: None

VERSUS

1. Govt. of NCT of Delhi
Through its Chief Secretary
New Secretariat, Indraprastha, New Delhi.
2. Delhi Subordinate Services Selection Board
Through its Chairman
FC-18, Institutional Area,
Karkardooma, Delhi. Respondents

(By Advocate:Mr K.M. Singh)

ORDER (ORAL)

(By Hon'ble Mr. Raj Vir Sharma, Member (J):-

None appeared on behalf of the applicant on 26.04.2017, 03.10.2017, 04.12.2017 and today also. Therefore, it appears that applicant has lost his interest in pursuing this case. Accordingly, this OA is dismissed in default and for non-prosecution.

**(Praveen Mahajan)
Member(A)**

(Raj Vir Sharma)
Member (J)

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